

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3272**  
TO BE ANSWERED ON 21.08.2025

**Air Quality Monitoring Stations**

3272. SHRI MALLIKARJUN KHARGE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of air quality monitoring stations established and the numbers of such stations currently operational under the Central Pollution Control Board (CPCB), State- wise;
- (b) the specific criteria adopted for determining station locations and whether the current number of stations is adequate for a comprehensive assessment of air quality;
- (c) whether any assessment has been conducted to evaluate compliance with such criteria;
- (d) if so, the details thereof, and if not, the reasons therefor; and
- (e) whether there are plans to establish additional stations, and if so, the details thereof, including proposed locations and timelines?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

**(a) to (e):** Ambient air quality monitoring is carried out by Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCB) through 1,612 monitoring stations set up in 572 cities and 4 rural areas across the country. State-wise details of ambient air quality monitoring stations in the country are provided at **Annexure I**.

CPCB issued criteria for establishing Ambient Air Quality Monitoring stations based on population. The said criteria is enclosed at **Annexure II**. Concerned State Pollution Control Boards collect ambient air quality data as mandated under the Air (Prevention and Control of Pollution) Act, 1981.

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## Annexure I

## State/UT-wise details of Ambient Air Quality Monitoring Stations in Urban Areas

Sl No.	State/Union Territory	No of monitoring stations
1	Andaman & Nicobar (UT)	4
2	Andhra Pradesh	85
3	Arunachal Pradesh	3
4	Assam	41
5	Bihar	43
6	Chandigarh (UT)	8
7	Chhattisgarh	31
8	Dadra & Nagar Haveli and Daman & Diu (UT)	8
9	Delhi (UT)	46
10	Goa	18
11	Gujarat	82
12	Haryana	36
13	Himachal Pradesh	26
14	Jammu & Kashmir (UT)	32
15	Jharkhand	14
16	Karnataka	73
17	Kerala	38
18	Lakshadweep (UT)	1
19	Madhya Pradesh	71
20	Maharashtra	171
21	Manipur	3
22	Meghalaya	36
23	Mizoram	35
24	Nagaland	41
26	Odisha	80
27	Puducherry (UT)	7
28	Punjab	84
29	Rajasthan	91
30	Sikkim	10
31	Tamil Nadu	89
32	Telangana	36
33	Tripura	4
34	Uttar Pradesh	141
35	Uttarakhand	15
36	West Bengal	109
<b>Total</b>		<b>1612</b>

## Criteria for designing the ambient air quality monitoring network

Population (Census 2011)	Minimum no. of manual stations	Minimum no of CAAQMS	Total
1,00,000- < 5,00,000	Background (1 number) Residential/ Commercial (2 numbers)	Residential (1 number)	4
5,00,000- <10,00,000	Background (1 number) Residential/Commercial (2 numbers)	Residential (1 number) Traffic dominant area (1 number) Commercial (1 number)	6
10,00,000- <50,00,000	Background (1 number) Residential/ Commercial (2 numbers)	Residential (2 numbers) Traffic dominant area (1 number) Commercial (1 number) Industrial area (1 number)	8
≥50,00,000	Background in upwind direction (1 number) Background in down wind direction (1 number) Residential/ Commercial (2 numbers)	Residential (4 numbers) Traffic dominant area (3 numbers) Commercial (3 numbers) Industrial area (2 numbers)	16

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